

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 573/2023

In the matter of:

Prakash Yadav

...Applicant

Versus

State of Haryana and Others

...Respondents

**PROGRESS REPORT ON BEHALF OF RESPONDENT
NO.5 i.e. HARYANA POND AND WASTE WATER
MANAGEMENT AUTHORITY IN COMPLIANCE OF
ORDER DATED 03.05.2024 .**


Most Respectfully Showeth :-

1. That in the present Original Application the Hon'ble Court vide order dated 03.05.2024 directed the respondent No.5 i.e. Haryana Pond and Waste Water Management Authority to submit the further progress report before the next date of hearing.
2. That the matter is now listed for 16.08.2024 before the Hon'ble Court.

3. That Administrative Approval for rejuvenation of Main Pond having Unique Identification No. (01HRRWRRWR0300KHAR001) of Village Kharkhara , District Rewari duly approved by the Haryana Government has been issued to The Executive Engineer, PR-PW Rewari vide this office letter no. HPWWMA/Engg/TECH-AA/261/2023/3394 dated 06.08.2024 .
4. That the rejuvenation work of the Pond in question is at Detailed Notice Inviting Tender Stage and the same is to be carried out by The Executive Engineer, PR-PW Rewari.
5. That the Flow-Chart Diagram showing different stages of Tasks with the Time-line to be carried out by the PR-PW Department and submitted by them is attached as **Annexure-A**.

In view of the facts mentioned herein above, it is humbly prayed that the present progress report may kindly be taken on record.

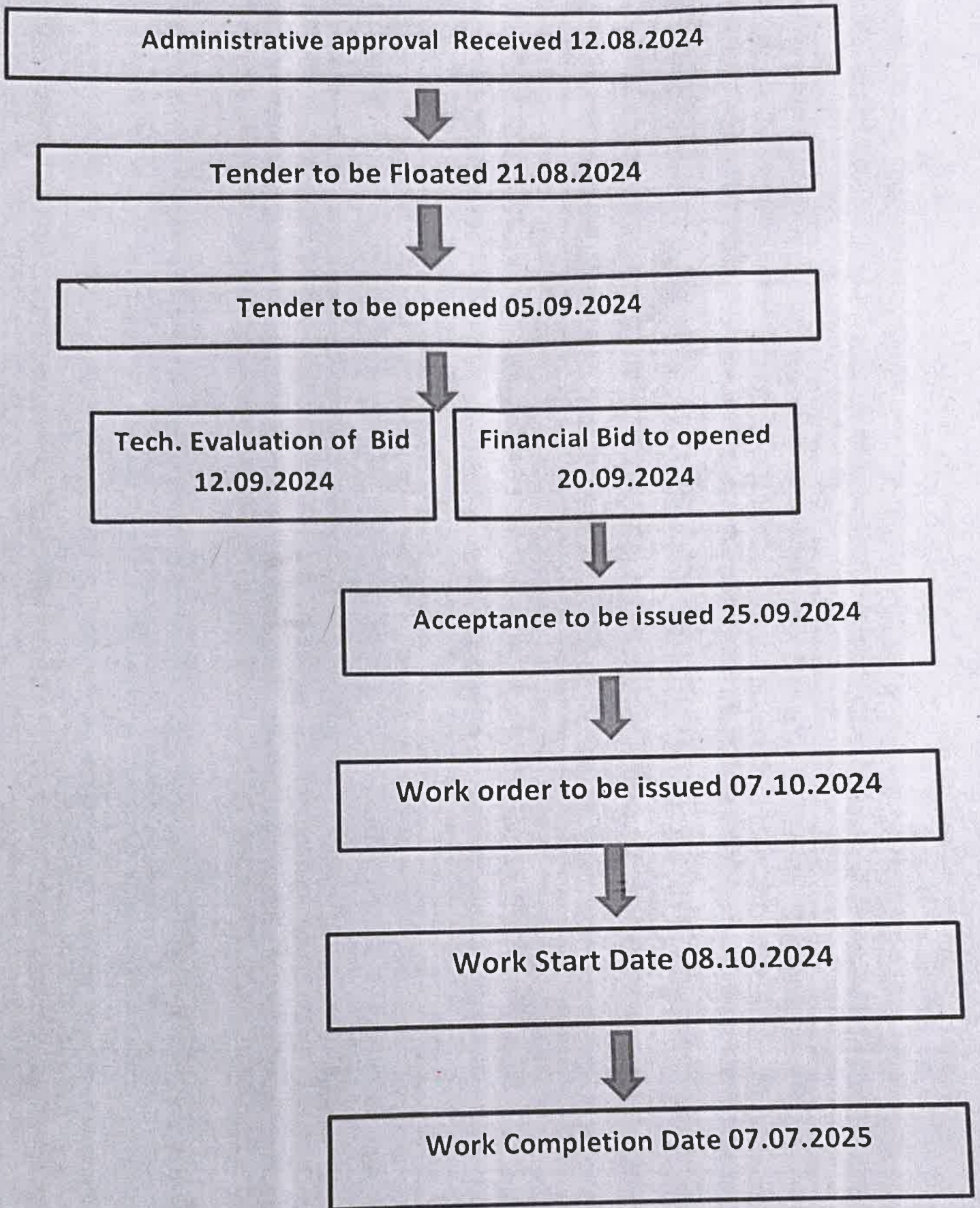
Date: 14.08.24
Place: Panchkula


14/08/24
Technical Advisor
Link Officer to Member Secretary
HPWWMA, Panchkula.

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KHARKHARA POND

Annexure - A

(POND ID- 1HRRWRRWR0300KHAR001)



Subjected to bids Received in first time tender.

Subject to Model code of conduct.